

Living Condition of the Workers

7432. SHRI BABURAO PATEL: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the salient features of the report made by the Study Group of the National Commission on Labour on the housing conditions and the living environments of workers in the principal Indian cities;

(b) whether it is a fact that most of the houses are without latrine or bathrooms or kitchens and the slums constitute a danger to the health of the workers; and

(c) if so, when and in what manner the workers are going to be provided with these basic amenities ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT & REHABILITATION. (SHRI BHAGWAT JHA AZAD) : (a) to (c). The Government understand that the Study Group on Sociological Aspects on Labour-Management Relations set up by the National Commission has submitted a report on these points to the Commission. Government is not seized of this matter at present and will consider it on receipt of the recommendations of the Commission.

आकाशवाणी के गढ़वाली कार्यक्रम के बारे में सुझाव

7433. श्री जमुना लाल : क्या सूचना और प्रसारण तथा संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आकाशवाणी दिल्ली से प्रसारित होने वाले गढ़वाली कार्यक्रम में सुधार करने के बारे में सरकार के हिमालय कला संगम दिल्ली से पिछले कई वर्षों से अनेक सुझाव प्राप्त हो रहे हैं ।

(ख) यदि हां, तो वे सुझाव क्या हैं;

(ग) उनमें से कितने सुझावों को क्रियान्वित किया गया है; और

(घ) शेष सुझावों को क्रियान्वित न करने के क्या कारण हैं ?

सूचना तथा प्रसारण मन्त्रालय और संचार विभाग में राज्य मन्त्री (श्री इ० कु० गुजराल) : (क) जी, हां ।

(ख) सुझाव फ्रीक्वेंसी, अवधि, समय, गढ़वाली कार्यक्रमों के विषय, आर्टिस्टों को बुक किये जाने तथा एक सलाहकार की नियुक्ति के बारे में थे ।

(ग) और (घ). सूचना एकत्र की जा रही है और यथा समय सदन की मेज पर रख दी जाएगी ।

Raising of Ceiling Limit of Minor Irrigation Works

7434. SHRI DEORAO PATIL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that with the present level of prices the ceiling limit of Rs. 15 lakhs for minor irrigation project is considerably too small ;

(b) if so, whether Government are considering to raise the ceiling limit of Rs. 15 lakhs for minor irrigation works to Rs. 25 lakhs ; and

(c) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). The minor irrigation programme comprises groundwater development schemes like dug-wells, boring in wells, deepening of wells, shallow and deep ben-